fITEM NO.42 REGISTRAR COURT. 2 SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 749/2015

SUDHIR AND ORS Appellant(s)

VERSUS

STATE OF U P Respondent(s)

(with office report)

Date : 10/12/2015 This appeal was called on for hearing today.

For Appellant(s) Mr.R.K.Verma,Adv.
Mr. Mohd. Irshad Hanif,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks.

List the matter again on 16.02.2016.

(M V RAMESH)
Registrar

SB